

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(CAA) 388(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.11.2017**

NAME OF THE COMPANY: M/s Chauran Sales Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

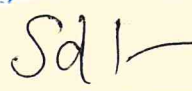
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present : Mr. Naresh Kumar, Advocate for the Petitioner
Ms. Lakshmi Gurung, Standing Counsel for Income Tax
Department

ORDER

Publication in English and Hindi edition of the newspaper "Business Standard". Notice to OL, RD, ROC and Income Tax Department.

To come up on 11th January, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)